Bill No. 36 of 2025

THE APPROPRIATION (NO. 3) BILL, 2025

Α

BILL

to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2025-26.

BE it enacted by Parliament in the Seventy-sixth Year of the Republic of India as follows:—

1. This Act may be called the Appropriation (No. 3) Act, 2025.

2. From and out of the Consolidated Fund of India there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of one hundred fifty-four lakh seventy-seven thousand nine hundred fifty-nine crore and eight lakh rupees towards defraying the several charges which will come in course of payment during the financial year 2025-26 in respect of the services and purposes specified in column 2 of the Schedule.

Short title.

Issue of Rs. 15477959,08,00,000 out of the Consolidated Fund of India for the financial year 2025-26.

Appropriation.

Construction of references to Ministries or Departments in the Schedule.

- **3.** The sums authorised to be paid and applied from and out of the Consolidated Fund of India by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.
- **4.** References to the Ministries or Departments in the Schedule are to such Ministries or Departments as existing immediately before the 6th September, 2021 and shall, on or after that date, be construed as references to the appropriate Ministries or Departments as constituted from time to time.

THE SCHEDULE

(See sections 2, 3 and 4)

1	2		3		
No.			Sums not exceeding		
of	Services and purposes		Voted by	Charged on the	m . 1
Vote			Parliament	Consolidated Fund	Total
			Rs.	Rs.	Rs.
1	Department of Agriculture and Farmers Welfare	Revenue	235044,56,00,000		235044,56,00,000
		Capital	87,87,00,000		87,87,00,000
2	Department of Agricultural Research and Education	Revenue Capital	10462,06,00,000 4,33,00,000	 	10462,06,00,000 4,33,00,000
3	Atomic Energy	Revenue Capital	22663,70,00,000 14814,64,00,000	<i>4,59,00,000</i>	22668,29,00,000 14814,64,00,000
4	Ministry of AYUSH	Revenue Capital	3937,45,00,000 55,45,00,000	 	3937,45,00,000 55,45,00,000
5	Department of Chemicals and Petrochemicals	Revenue Capital	192,07,00,000 1,98,00,000	 	192,07,00,000 1,98,00,000
6	Department of Fertilizers	Revenue Capital	184067,26,00,000 15,18,00,000	 	184067,26,00,000 15,18,00,000
7	Department of Pharmaceuticals	Revenue Capital	5267,16,00,000 1,56,00,000	 	5267,16,00,000 1,56,00,000
8	Ministry of Civil Aviation	Revenue Capital	2330,31,00,000 70,00,00,000	 	2330,31,00,000 70,00,00,000
9	Ministry of Coal	Revenue Capital	1249,00,00,000 2,20,00,000	 	1249,00,00,000 2,20,00,000
10	Department of Commerce	Revenue Capital	5246,59,00,000 54,00,00,000	<i>40,00,000</i>	5246,99,00,000 54,00,00,000
11	Department for Promotion of Industry and Internal Trade	Revenue Capital	7452,93,00,000 5692,13,00,000	 	7452,93,00,000 5692,13,00,000
12	Department of Posts	Revenue Capital	40126,58,00,000 958,35,00,000	2,04,00,000	40128,62,00,000 958,35,00,000
13	Department of Telecommunications	Revenue Capital	35851,50,00,000 73784,76,00,000	 	35851,50,00,000 73784,76,00,000
14	Department of Consumer Affairs	Revenue Capital	4332,50,00,000 84,42,00,000		4332,50,00,000 84,42,00,000
15	Department of Food and Public Distribution	Revenue Capital	211386,14,00,000 50020,23,00,000		211386,14,00,000 50020,23,00,000
16	Ministry of Cooperation	Revenue Capital	1184,68,00,000 1,61,00,000	 	1184,68,00,000 1,61,00,000
17	Ministry of Corporate Affairs	Revenue Capital	11469,86,00,000 116,33,00,000		11469,86,00,000 116,33,00,000
18	Ministry of Culture	Revenue Capital	3168,51,00,000 192,45,00,000		3168,51,00,000 192,45,00,000
19	Ministry of Defence (Civil)	Revenue Capital	46994,54,00,000 12453,12,00,000	81,00,000 50,00,00,000	46995,35,00,000 12503,12,00,000
20 21	Defence Services (Revenue)	Revenue Capital	318768,86,00,000 179896,30,00,000	115,82,00,000 103,70,00,000	318884,68,00,000 180000,00,00,000
22	Defence Pensions	Revenue	168793,78,00,000	1,22,00,000	168795,00,00,000
23	Ministry of Development of North Eastern Region	Revenue Capital	1882,76,00,000 4032,24,00,000	 	1882,76,00,000 4032,24,00,000
24	Ministry of Earth Sciences	Revenue Capital	2779,05,00,000 879,03,00,000	 	2779,05,00,000 879,03,00,000
25	Department of School Education and Literacy	Revenue Capital	142695,30,00,000 80,00,000	 	142695,30,00,000 80,00,000
26	Department of Higher Education	Revenue Capital	69064,94,00,000 10,27,00,000	 	69064,94,00,000 10,27,00,000
27	Ministry of Electronics and Information Technology	Revenue Capital	25583,11,00,000 443,14,00,000	 	25583,11,00,000 443,14,00,000

1	2			3	
No.				Sums not exceeding	
of Vote	Services and purposes		Voted by Parliament	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
28	Ministry of Environment, Forests and Climate Change	Revenue Capital	3920,07,00,000 136,00,00,000	 	3920,07,00,000 136,00,00,000
29	Ministry of External Affairs	Revenue Capital	19519,74,00,000 996,88,00,000		19519,74,00,000 996,88,00,000
30	Department of Economic Affairs	Revenue Capital	2987,75,00,000 110884,50,00,000	 	2987,75,00,000 110884,50,00,000
31	Department of Expenditure	Revenue Capital	540,52,00,000 63,31,00,000	 	540,52,00,000 63,31,00,000
32	Department of Financial Services.	Revenue Capital	1620,01,00,000 68,14,00,000	 	1620,01,00,000 68,14,00,000
33	Department of Public Enterprises	Revenue Capital	28,60,00,000 57,00,000	 	28,60,00,000 57,00,000
34	Department of Investment and Public Asset Management	1	, ,		, ,
	(DIPAM)	Revenue Capital	55,43,00,000 1,70,00,000	 	55,43,00,000 1,70,00,000
35	Department of Revenue	Revenue Capital	133271,01,00,000 609,24,00,000	 	133271,01,00,000 609,24,00,000
36	Direct Taxes	Revenue Capital	9473,29,00,000 1427,16,00,000	 	9473,29,00,000 1427,16,00,000
37	Indirect Taxes	Revenue Capital	40904,73,00,000 1984,60,00,000	 	40904,73,00,000 1984,60,00,000
38	Indian Audit and Accounts Department	Revenue Capital	6332,78,00,000 170,85,00,000	298,36,00,000 3,24,00,000	6631,14,00,000 174,09,00,000
	CHARGED.—Interest Payments	Revenue		1352307,47,00,000	1352307,47,00,000
	Charged.—Repayment of Debt	Capital		9038648,16,00,000	9038648,16,00,000
41	Pensions	Revenue	97686,00,00,000	500,00,00,000	98186,00,00,000
42	Transfers to States	Revenue Capital	45440,01,00,000 	132767,00,00,000 192830,00,00,000	178207,01,00,000 192830,00,00,000
43	Department of Fisheries	Revenue Capital	2681,05,00,000 22,62,00,000	 	2681,05,00,000 22,62,00,000
44	Department of Animal Husbandry and Dairying	Revenue Capital	4469,45,00,000 585,95,00,000	 	4469,45,00,000 585,95,00,000
45	Ministry of Food Processing Industries	Revenue Capital	5264,96,00,000 2,64,00,000	 	5264,96,00,000 2,64,00,000
46	Department of Health and Family Welfare	Revenue Capital	119435,36,00,000 3624,44,00,000	 	119435,36,00,000 3624,44,00,000
47	Department of Health Research	Revenue Capital	3899,43,00,000 1,26,00,000	 	3899,43,00,000 1,26,00,000
48	Ministry of Heavy Industries	Revenue Capital	7178,23,00,000 502,00,00,000	 	7178,23,00,000 502,00,00,000
49	Ministry of Home Affairs	Revenue Capital	4161,22,00,000 395,97,00,000		4161,22,00,000 395,97,00,000
50	Cabinet	Revenue Capital	765,72,00,000 6396,84,00,000		765,72,00,000 6396,84,00,000
51	Police	Revenue Capital	144857,12,00,000 16572,14,00,000	9,04,00,000 7,07,00,000	144866,16,00,000 16579,21,00,000
52	Andaman and Nicobar Islands	Revenue Capital	5711,96,00,000 555,08,00,000	2,00,000	5711,98,00,000 555,08,00,000
53	Chandigarh	Revenue Capital	5647,76,00,000 795,00,00,000	537,42,00,000 3,00,00,000	6185,18,00,000 798,00,00,000
54	Dadra and Nagar Haveli and Daman and Diu	Revenue Capital	1712,50,00,000 1070,00,00,000		1712,50,00,000 1070,00,00,000
55	Ladakh	Revenue Capital	2460,25,00,000 2242,15,00,000		2460,25,00,000 2242,15,00,000
56	Lakshadweep	Revenue	1322,54,00,000	 	1322,54,00,000
		Capital	290,37,00,000		290,37,00,000

1	2			3	
No. of	Services and purposes		Voted by	Sums not exceeding Charged on the	
Vote	bet rices and purposes		Parliament	Consolidated Fund	Total
			Rs.	Rs.	Rs.
57	Transfers to Delhi	Revenue Capital	968,01,00,000 380,00,00,000		968,01,00,000 380,00,00,000
58	Transfers to Jammu and Kashmir	Revenue	41000,07,00,000		41000,07,00,000
59	Transfers to Puducherry	Revenue Capital	3432,19,00,000 1,00,000	 	3432,19,00,000 1,00,000
60	Ministry of Housing and Urban Affairs	Revenue Capital	59158,46,00,000 42552,75,00,000	164,15,00,000 42,95,00,000	59322,61,00,000 42595,70,00,000
61	Ministry of Information and Broadcasting	Revenue Capital	4314,59,00,000 43,79,00,000	 	4314,59,00,000 43,79,00,000
62	Department of Water Resources, River Development and Ganga Rejuvenation	Revenue Capital	32607,40,00,000 558,50,00,000	 	32607,40,00,000 558,50,00,000
63	Department of Drinking Water and Sanitation	Revenue Capital	74224,82,00,000	 	74224,82,00,000
64	Ministry of Labour and Employment	Revenue Capital	32606,92,00,000 39,27,00,000	 	32606,92,00,000 39,27,00,000
65	Law and Justice	Revenue Capital	5007,22,00,000 191,02,00,000	 	5007,22,00,000 191,02,00,000
66	Election Commission	Revenue Capital	302,98,00,000 2,00,00,000		302,98,00,000 2,00,00,000
	CHARGED.—Supreme Court of India	Revenue Capital		490,58,00,000 56,57,00,000	490,58,00,000 56,57,00,000
68	Ministry of Micro, Small and Medium Enterprises	Revenue Capital	22452,42,00,000 715,73,00,000	 	22452,42,00,000 715,73,00,000
69	Ministry of Mines	Revenue Capital	3458,91,00,000 79,09,00,000	 	3458,91,00,000 79,09,00,000
70	Ministry of Minority Affairs	Revenue Capital	3346,28,00,000 3,72,00,000	 	3346,28,00,000 3,72,00,000
71	Ministry of New and Renewable Energy	Revenue Capital	31742,18,00,000 7,20,00,000	 	31742,18,00,000 7,20,00,000
72	Ministry of Panchayati Raj	Revenue Capital	1170,90,00,000 14,10,00,000	 	1170,90,00,000 14,10,00,000
73	Ministry of Parliamentary Affairs	Revenue Capital	59,90,00,000 6,66,00,000	 	59,90,00,000 6,66,00,000
74	Ministry of Personnel, Public Grievances and Pensions	Revenue Capital	2377,51,00,000 232,63,00,000	<i>31,18,00,000 15,14,00,000</i>	2408,69,00,000 247,77,00,000
	CHARGED.—Central Vigilance Commission	Revenue Capital		50,45,00,000 1,62,00,000	50,45,00,000 1,62,00,000
76	Ministry of Petroleum and Natural Gas	Revenue Capital	14379,80,00,000 12323,13,00,000	 	14379,80,00,000 12323,13,00,000
77	Ministry of Planning	Revenue Capital	972,35,00,000 33,71,00,000		972,35,00,000 33,71,00,000
78	Ministry of Ports, Shipping and Waterways	Revenue Capital	2184,23,00,000 1851,35,00,000	 	2184,23,00,000 1851,35,00,000
79	Ministry of Power	Revenue Capital	22388,67,00,000 658,41,00,000	 	22388,67,00,000 658,41,00,000
	CHARGED.—Staff, Household and Allowances of the President	Revenue Capital		125,63,00,000 16,20,00,000	125,63,00,000 16,20,00,000
81	Lok Sabha	Revenue Capital	876,54,00,000 24,90,00,000	1,56,00,000 	878,10,00,000 24,90,00,000
82	Rajya Sabha	Revenue Capital	398,37,00,000 13,00,00,000	2,52,00,000 	400,89,00,000 13,00,00,000
83	Secretariat of the Vice-President	Revenue Capital	12,11,00,000 31,00,000		12,11,00,000 31,00,000
	Charged.—Union Public Service Commission	Revenue Capital	 	414,12,00,000 21,64,00,000	414,12,00,000 21,64,00,000

1	2			3	
No.			Sums not exceeding		
of Vote	Services and purposes		Voted by Parliament	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
85	Ministry of Railways	Revenue Capital	375536,49,00,000 443974,81,00,000	496,70,00,000 302,75,00,000	376033,19,00,000 444277,56,00,000
86	Ministry of Road Transport and Highways	Revenue Capital	30047,98,00,000 332320,18,00,000	 5,00,00,000	30047,98,00,000 332325,18,00,000
87	Department of Rural Development	Revenue Capital	286750,29,00,000 4,24,00,000	 	286750,29,00,000 4,24,00,000
88	Department of Land Resources	Revenue Capital	4771,18,00,000 1,01,00,000	10,01,00,000 	4781,19,00,000 1,01,00,000
89	Department of Science and Technology	Revenue Capital	8413,05,00,000 20095,85,00,000	 	8413,05,00,000 20095,85,00,000
90	Department of Biotechnology	Revenue	3446,64,00,000		3446,64,00,000
91	Department of Scientific and Industrial Research	Revenue Capital	6656,17,00,000 1,61,00,000	 	6656,17,00,000 1,61,00,000
92	Ministry of Skill Development and Entrepreneurship	Revenue Capital	8217,04,00,000 83,06,00,000	 	8217,04,00,000 83,06,00,000
93	Department of Social Justice and Empowerment	Revenue Capital	14152,84,00,000 11,58,00,000	 	14152,84,00,000 11,58,00,000
94	Department of Empowerment of Persons with Disabilities	Revenue Capital	1273,80,00,000 1,20,00,000	 	1273,80,00,000 1,20,00,000
95	Department of Space	Revenue Capital	7311,97,00,000 6103,23,00,000	60,00,000 40,00,000	7312,57,00,000 6103,63,00,000
96	Ministry of Statistics and Programme Implementation	Revenue Capital	5426,19,00,000 44,87,00,000	 	5426,19,00,000 44,87,00,000
97	Ministry of Steel.	Revenue Capital	364,22,00,000 2997,78,00,000		364,22,00,000 2997,78,00,000
98	Ministry of Textiles	Revenue Capital	5252,89,00,000 19,11,00,000	 	5252,89,00,000 19,11,00,000
99	Ministry of Tourism	Revenue Capital	2534,94,00,000 6,13,00,000	 	2534,94,00,000 6,13,00,000
100	Ministry of Tribal Affairs	Revenue Capital	8624,42,00,000 31,73,00,000	6269,66,00,000 	14894,08,00,000 31,73,00,000
101	Ministry of Women and Child Development	Revenue Capital	27384,99,00,000 4,70,00,000	 	27384,99,00,000 4,70,00,000
102	Ministry of Youth Affairs and Sports	Revenue Capital	3788,49,00,000 5,81,00,000	 	3788,49,00,000 5,81,00,000
	Total:		4751250,29,00,000	10726708,79,00,000	15477959,08,00,000

STATEMENT OF OBJECTS AND REASONS

This Bill is introduced in pursuance of article 114(1) of the Constitution of India to provide for the appropriation out of the Consolidated Fund of India of the moneys required to meet the expenditure charged on the Consolidated Fund of India and the grants made by the Lok Sabha for expenditure of the Central Government for the financial year 2025-26.

	NIRMALA SITHARAMAN.
PRESIDENT'S RECOMMENDATION UND	DER ARTICLE 117 OF THE

[D. O. No. 2(14)-B(D)/2025, dated 07.03.2025 from Smt. Nirmala Sitharaman, Minister of Finance and Corporate Affairs to the Secretary-General, Lok Sabha]

CONSTITUTION OF INDIA

The President, having been informed of the subject matter of the Appropriation (No. 3) Bill, 2025 to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2025-26 recommends, under article 117(1) and (3) of the Constitution, the introduction of the Appropriation (No. 3) Bill, 2025 in Lok Sabha and also the consideration of the Bill.

7

LOK SABHA

A BILL

to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2025-26.